

which is declared unlawful. I did not know what question he was going to put; and how can I disallow it before it is being put? Therefore, this need not be answered. That is all I can say.

Shri Tyagi: I will put another question, Sir. The Government once issued certain orders. Did they mention therein that after the strike would be over, all those people would be taken in? Was that also mentioned in the order?

Mr. Speaker: Order, order.

Shri Lal Bahadur Shastri: Nothing was mentioned like that.

Mr. Speaker: Next question.

Shri S. M. Banerjee: Sir, I want to put one more question.

Mr. Speaker: I have completed that. All right.

Shri S. M. Banerjee: I want to know whether it has been brought to the notice of the hon. Minister that nearly 7 unions of offices belonging to or under the jurisdiction of the Comptroller and Auditor General have not yet been recognised, and, as such, they could not represent the cases, of the employees who have been compulsorily retired. If so, what action has been taken by the Home Ministry in this regard?

Shri Lal Bahadur Shastri: What the hon. Member has stated is correct. But, I believe the unions are trying to discuss it with the Comptroller and Auditor General . . .

Shri S. M. Banerjee: They are not discussing.

Shri Lal Bahadur Shastri: They have to discuss; there is no way out. The Home Ministry on its own cannot take it up. We will certainly try to help. But, as far as I am aware, the unions are somehow trying to meet the authorities concerned and discuss this matter with them.

Cold wave in Delhi

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*127. { **Shri D. C. Sharma:**
Shri P. G. Deb:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of people who died in Delhi in December, 1961 and January 1962 due to severe cold-wave; and

(b) the action taken to provide shelters to the homeless?

The Minister of State in the Ministry of Home Affairs (Shri Datar)

(a) No information is available.

(b) The Municipal Corporation runs a night shelter at Andha Mughal and intends to construct two more permanent shelters, one near Delhi Gate and the other near Hanuman Mandir, Nigambodh Ghat.

The Bharat Sewak Samaj also maintains night shelters at Jumna Bazar, Kashmere Gate, Hardinge Library, Delhi Gate, Pahar Ganj, Kable Gate, Subzimandi and Bagh Dewar.

During the cold wave temporary night shelters were also started at Town Hall, Delhi and Aggarwal Dharamshala, Pahar Ganj and a number of other places.

Shri D. C. Sharma: What is the total accommodation available in these night shelters?

Shri Datar: I have not got the figures.

Shri D. C. Sharma: May I know if the Government is going to subsidise building of more night shelters in New Delhi also?

Shri Datar: In the first place it is for the Municipal Corporation of Delhi to take up this question. They have selected some sites and it is for them to approach the Government.

Shri T. B. Vittal Rao: Sir, it is the Union Territory of Delhi and the hon. Minister says that information is not available of those who died

on account of the cold wave. It is very strange that this piece of information is not available with the Government. It is surprising indeed.

Shri Datar: Generally in the register of deaths some disease or some ailment is mentioned. Cold wave is not generally mentioned. If the whole thing has to be seen, it will take a lot of time and involve a lot of trouble (*Interruptions.*)

Shri T. B. Vittal Rao: I find the hon. Members laughing. Is it a matter to be laughed at?

Shri H. N. Mukerjee: There were newspaper reports circulated in all parts of the country regarding deaths which took place in Delhi on account of the cold wave. If the Government thinks that it was a mis-statement by the journalists concerned, why did not the Government issue a statement? Why do they take shelter under the kind of plea which the hon. Home Minister is putting forward?

Shri Datar: I am confining myself to the information supplied to the extent possible by the Delhi Municipal Corporation. They find that it will take a long time to go through all the death registers and find out exactly as to how many of the deaths entered were due to the cold wave? (*Interruptions.*)

Shri H. N. Mukerjee: Are we to understand that the Union Territory Administration shuts its eyes and ears in regard to this question as if it is nothing at all?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I agree that the Delhi Administration should be able to find out the figures and I hope they will do so now. We have already instructed them.

WRITTEN ANSWERS TO QUESTIONS

Missing Army Officer in Katanga

*103. **Shri P. G. Deb:** Will the Minister of Defence be pleased to state:

(a) whether missing Indian Army Officer working with U.N. has been located in Katanga; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Shri K. Raghu Ramaiah): (a) No, Sir.

(b) Does not arise.

Super-Constellations from Air India International

*104. **Shrimati Ila Palchoudhuri:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Ministry of Defence have acquired from the Air India International a fleet of Super-Constellations; and

(b) if so, the details of the deal?

The Deputy Minister of Defence (Shri K. Raghu Ramaiah): (a) and (b): The Ministry of Defence are negotiating with Air India International the purchase of their entire fleet of Super Constellations along with their spares and connected equipment. The formal agreement is expected to be signed shortly after which details of the deal will be given.

Indian Aircraft with U.N. in Congo

*105. **Shri P. C. Borooah:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a United Nations Indian Aircraft ran into a gun fire from Congolese troops and was damaged on or about the 20th January, 1962;

(b) if so, what were the details of the circumstances in which the accident occurred; and

(c) what was the extent of damage suffered?

The Deputy Minister of Defence (Sardar Surjit Singh Majithia): (a) Yes, Sir.